

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 55**

Dated Guwahati, the 26<sup>th</sup> November, 2019

Hon'ble Mr. Justice Soumitra Saikia has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 26<sup>th</sup> November, 2019 at 10:30 A.M. as per Government of India's Notification **No. K.13018/02/2019-US.II**, dated 23/11/2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

**By Order,**

*Sd/- Robin Phukan,*  
**REGISTRAR GENERAL**


**Memo No.HC.III-48/2019/3675-3700/G, dated Guwahati, the 26<sup>th</sup> November, 2019.**

**Copy to:-**

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011 with reference to his Notification **No. K.13018/02/2019-US.II** dated 23.11.2019.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of \_\_\_\_\_.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/02/2019-US.II** dated 23.11.2019, for necessary action.

*G.*

- 18) The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2019-US.II** dated 23.11.2019.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Judge, Gauhati High Court, Guwahati
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2019-US.II** dated 23.11.2019.

  
**REGISTRAR GENERAL**  
26-11-19  
26/11/19

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 56**

Dated Guwahati, the 26<sup>th</sup> November, 2019

Hon'ble Mr. Justice Parthivjyoti Saikia has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 26<sup>th</sup> November, 2019 at 10:30 A.M. as per Government of India's Notification **No. K.13018/02/2019-US.II**, dated 23/11/2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

**By Order,**

*Sd/- Robin Phukan,*

**REGISTRAR GENERAL**

**Memo No.HC.III-48/2019/ 3701-3726 /G, dated Guwahati, the 26<sup>th</sup> November, 2019.**

**Copy to:-**

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011 with reference to his Notification **No. K.13018/02/2019-US.II** dated 23.11.2019.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of \_\_\_\_\_.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/02/2019-US.II** dated 23.11.2019, for necessary action.

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- 18) The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2019-US.II** dated 23.11.2019.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Judge, Gauhati High Court, Guwahati.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2019-US.II** dated 23.11.2019.

  
**REGISTRAR GENERAL**  
26-11-19  
26-11-19

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 57**

Dated Guwahati, the 26<sup>th</sup> November, 2019

Hon'ble Mr. Justice S. Hukato Swu has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 26<sup>th</sup> November, 2019 at 10:30 A.M. as per Government of India's Notification **No. K.13018/02/2019-US.II**, dated 23/11/2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

**By Order,**

*Sd/- Robin Phukan,*

**REGISTRAR GENERAL**

Memo No.HC.III-48/2019/3737-3752/G, dated Guwahati, the 26<sup>th</sup> November, 2019.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011 with reference to his Notification **No. K.13018/02/2019-US.II** dated 23.11.2019.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of \_\_\_\_\_.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/02/2019-US.II** dated 23.11.2019, for necessary action.



- 18) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2019-US.II** dated 23.11.2019.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice S. Hukato Swu, Judge, Gauhati High Court, Guwahati
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2019-US.II** dated 23.11.2019.

  
**REGISTRAR GENERAL**

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